

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)370(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2017

NAME OF THE COMPANY: M/s. Vimal Organics Ltd. Vs. M/s. Anya Polytech and Fertilizers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

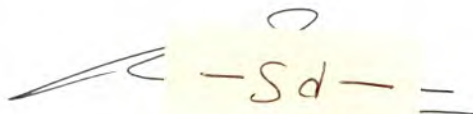
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present:	Mr. Ahsan Ahmad, Advocate for the Petitioner Mr. Nesar Ahmad, PCS
----------	--

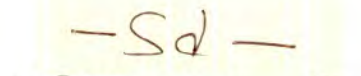
ORDER

Ld. PCS appearing on behalf of the Operational Creditor submits that they have taken steps to serve the Corporate Debtor at their registered address as well as by registered Email ID as available in the master data maintained with the office of the ROC. Steps have also been taken to serve the Corporate Debtor through its Directors. Let affidavit of service be filed.

To come up on 28th September, 2017.



(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)